

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:94
ANSWERED ON:13.03.2012
RED BEACON ON MP S VEHICLES
Kataria Shri Lal Chand;Singh Shri Uday Pratap

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the status of Members of Parliament has been elevated in the order of precedence;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to provide red beacons on the vehicles of the Members of Parliament; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): The Committee of Privileges, in their Second Report laid on the Table of House in November, 2011 had recommended placement of the Members of Parliament at Sl. No. 17 instead of Sl. No. 21 in the Table of Precedence. The recommendations of the Committee are under consideration of the Government.

(c) to (d): The Committee of Privileges, in their Second Report laid on the Table of House in November, 2011 had recommended issue of notification under Central Motor Vehicles rules, 1989 permitting use of red light beacon atop the vehicles of Members of Parliament. The recommendation of the Committee is being examined by the Government.